

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-204 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: M/s Globe Express Services (Oversees Group)
Ltd. & Anr. Vs. M/s M.M. Cargo Container Line Pvt. Ltd. & Ors.**

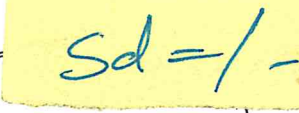
SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

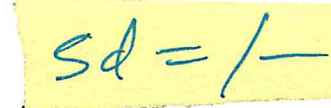
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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| Present: | Mohd. Nazim Khan, RP |
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ORDER

Resolution Plan as stated has been filed by the RP. To come up
for further consideration on 18th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)